

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MANOJ JAIN

IA 121072/2018, in SPECIAL LEAVE PETITION (CIVIL) Diary No(s).
25381/2018

SHIV RANSHU CHHUNEJA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(application of delay in refiling)

Date : 17-09-2018 These matters were called on for hearing today.

For Petitioner(s)

Ms. Samridhi Arora, Adv
Mr. Himanshu Bhushan, AOR
Mr. Rohit Puri, Adv

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay in re-filing the petition is condoned.

Registry to proceed further.

MANOJ JAIN
Registrar